

Minutes of EFC meeting No. 02/AM-17 dated 19.05.2016 for import of restricted items

Meeting No. 2 of AM-17 of EXIM Facilitation Committee (EFC) was held on 19.05.2016 at 10:30 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri O.P. Sharma, Joint Industrial Adviser, Dept. of Chemicals & Petrochemicals
- (ii) Shri S.K. Bhatnagar, Dy. Industrial Adviser, Ministry of Steel
- (iii) Shri Rajesh Ranjan, US(Arms), Ministry of Home Affairs
- (iv) Shri C.S. Lakshminarayan, Section Officer, M/o P&NG
- (v) Shri S.P. Roy, Joint DGFT
- (vi) Shri Rajesh Malhotra, Dy. DG, DGFT
- (vii) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 280. The Committee approved 29 cases, rejected 6 cases, 2 cases are free for import and deferred 243 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under M/o P&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to the subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorisations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT HQrs by e-mail/post. The Regional Authorities must issue import authorisations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also verify the details mentioned in the import authorisation with that stated in the ANF-2M submitted by the applicant. DGFT HQrs will not send separate import permission letters and the import authorisations are to be issued on the basis of these minutes. (The import permission letters in the case of gold dore & silver dore will, however, be sent separately).

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Assam Livestock Dev. Agency, Gauhati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 units of Frozen Bovine Semen	17.94	DAHD&F vide letter No. 102-193/2013-Trade dated 20.4.15 has sought information from the applicant
2.	Advinus Therapeutics Ltd., Bangalore 01/53/8/369/AM-15/A-45/IC	26.9.14	250 nos. of Beagle Dogs	224.48	DAHD&F vide letter No. 102-84/2014-Trade dated 27.10.14 has sought information from the AWBI
3.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 NOS. OF ORNAMENTAL FISHES	6.35	Comments sought from DAHD&F on 23.3.15
4.	Pushapnjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	01 no. of Guinea Pig	NIL	Comments sought from AHD&F on 19.12.14.
5.	Kandula Pameela Rani, Vijaywada 01/53/162/729/AM-15/K-27/IC	19.12.14	01 no. of Dog	0.04	Comments sought from AHD&F on 8.1.15.
6.	Elasah Exports & Imports, Krishnapuram 01/53/162/745/AM-15/E-38/IC	6.1.15	98 PAIRS OF PARROTS, MACAWS &	4.50	Recommended by DAHD&F vide OM No. 102-15/2013-Trade dated 20.3.15. MoEFCC(WL) vide letter No. 3-

			COCKATOO S		27/15/WL dated 31.3.15 has sought information from the applicant & recommendation of CWW, Kerala
7.	Lupin Ltd., Mumbai 01/53/8/597/AM-15/L-15/IC	3.2.15	20 nos. of Beagle Dogs 5 months old male and 05 nos. of Beagle Dogs 5 months Female	58.10	D/o AHD&F vide OM No.102-91/2014-Trade dated 20.3.15 has sought information from the applicant.
8.	Embassy Projects Pvt. Ltd., Bangalore 01/53/162/788/AM-15/E-37/IC	20.1.15	10 nos. of Sport Horses Starlight	59.36	AHD&F vide OM NO.102-11/2013-Trade dated 8.4.15 has sought information from the applicant.
9.	BAIF Development Research Foundation, Pune 01/53/162/760/AM-15/B-29/IC	13.1.15	7000 nos. of Frozen Bull Semen	18.52	AHD&F vide OM No.102-160/2010-Trade dated 28.4.15 has sought information from the applicant.
10.	Indian Institute of Technology, Kanpur 01/53/162/1004/AM15/I-55/IC	31.3.15	5 Pairs of Mice		DAHD&F vide OM No. 102-195/2013-Trade dated 8.4.15 has sought information from the applicant
11.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 nos. of Ornamental fishes	5.99	Comments sought from AHD&F on 15.4.15.
12.	Himalayan Horse Care Products P Ltd., Noida 01/53/8/24/AM-16/H-3/IC	17.4.15	01 Box of Horses Semen (Frozen)	0.33	DAHD&F vide OM No. 102-23/15-Trade dated 6.5.15 has sought information from the applicant
13.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/20/AM-16/P-1/IC	17.4.15	60 Straws of Holstein Fresian Frozen Embryos	18.05	Comments sought from AHD&F on 24.4.15.
14.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 nos. of Frogs	5.94	Comments sought from AHD&F on 28.4.15.
15.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 nos. of SPF Eggs.	937.50	Comments sought from AHD&F on 5.5.15.
16.	Modern Pet Centre, Kolkata 01/53/162/Misc/AM-16/M-10/IC	8.5.15	5,02,000 NOS. OF ORNAMENTAL FISHES	21.40	Recommended by DAHD&F vide Letter No. 35029/5/2009-Fy(Trade) dated 31.03.16, however, there is discrepancy in the quantity recommended Clarification sought from DAHD&F on 13.05.16.
17.	Sri Baba Aquarium, Chennai 01/53/8/108/AM-16/S-18/IC	19.5.15	304200 nos. Ornamental fishes.	200.00	Comments sought from AHD&F on 27.5.15.
18.	Lupin Ltd., Mumbai 01/53/8/139/AM-16/L-5/IC	3.6.15	12 nos. of Beagle Dogs 5 months old Male / Female.	11.38	Approved as recommended by DAHD&F vide OM No. 102-4/2012-Trade dated 09.05.16

RA Mumbai may issue the import authorisation to the applicant for import of 12 nos. of Beagle Dogs from USA for a CIF

value of Rs.11,38,110/- (US\$ 17,700) for R&D purpose subject to fulfilment of health protocol for import of dogs and quarantine procedure as laid down in S.O. 1495 (E) dated 14.06.2014 besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Mumbai.

19.	Prasanna Milind Bhide, Pune 01/53/8/213/AM-16/P-21/IC	24.6.15	02 nos. of Dogs	5.00	Comments sought from AHD&F on 9.7.15.
20.	Yajas Verma, New Delhi 01/53/8/231/AM-16/V-7/IC	1.7.15	01 no. of Live Dog.	0.30	DAHD&F vide letter No. 102-32/15-Trade dated 21.7.15 has sought information from the applicant
21.	Avdesh, New Delhi 01/53/8/230/AM-16/A-28/IC	1.7.15	01 no. of Dog.	0.25	Comments sought from AHD&F on 15.7.15.
22.	Abalone Inc, Jaipur 01/53/8/239/AM-16/A-29/IC	8.7.15	50 nos. of Dogs.	30.00	Comments sought from AHD&F on 15.7.15.
23.	Venkys India Ltd, Pune 01/53/8/250/AM-16/V-12/IC	10.7.15	16,000 nos. of SPF Eggs.	43.40	Comments sought from AHD&F on 22.7.15.
24.	Hy-Line Layers Pvt. Ltd., Tirupur 01/53/8/261/AM-16/H-12/IC	14.7.15	11500 nos. of Hy Line Parent Stock Day Old Chicks.	30.33	Comments sought from AHD&F on 22.7.15.
25.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT Fresh water live fish and all other live fish.	283.50	Comments sought from AHD&F on 20.8.15.
26.	Kapil Modi, New Delhi 01/53/8/328/AM-16/K-13/IC	13.8.15	06 nos. of Sport Horses.	41.81	Comments sought from AHD&F on 31.8.15.
27.	Haryana Livestock Development Board, Panchkula 01/53/162/625/AM-16/H-16/IC	23.9.15	4000 nos. of Frozen Bovine Semen.	52.07	Comments sought from AHD&F on 30.9.15.
28.	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H-18/IC	30.9.15	10014 nos. of Frozen Bovine Semen.	102.25	Comments sought from AHD&F on 6.10.15.
29.	Chitale Genus ABS India Pvt. Ltd., Pune 01/53/8/441/AM-16/C-32/IC	23.10.15	52 nos. of Holstein Friesian Pure Breed Live Bulls.	238.65	Approved as recommended by DAHD&F vide OM No. 102-102/2015-Trade dated 09.05.16

RA Pune may issue the import authorisation to the applicant for import of 52 nos. of Holstein Friesian Pure Breed Live Bulls from USA for a CIF value of Rs.23,865,600/- (US\$ 3,61,600) for actual use subject to fulfilment of health protocol for import of bovine and quarantine Procedure as laid down in S.O. 1495 (E) dated 14.06.2014 as well as the conditions mentioned in the DAHD&F OM No. 102-102/2015-Trade dated 09.05.16 besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Pune.

30.	Tropical Animal Genetics P Ltd, Karnal 01/53/8/460/AM16/T-26/IC	05.11.15	3000 Nos of Sexed Bovine Embryos	499.97	Approved as recommended for 100 Nos. of Embryos by DAHD&F vide OM No. 102-109/2015-Trade dated 09.05.16
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RA Panipat may issue the import authorisation to the applicant for import of 100 nos. of Embryos from USA for a Proportionate CIF value subject to the conditions mentioned in the DAHD&F OM No. 102-109/2015-Trade dated 09.05.16 as well as subject to actual user condition besides other usual conditions of import authorisation. The enclosures will be

sent by e-mail to the applicant & RA Panipat .

31.	Sohna Stud Farms P Ltd., New Delhi 01/53/8/482/AM-16/S-129/IC	19.11.15	08 nos. of Broodmares & 01 nos. of Stallion.	400.00	DAHD&F vide OM No 102-5/2016-Trade dated 22.02.16 has sought information from the applicant.
32.	Santosh Kumar Rout, Mumbai 01/53/162/677/AM-16/S-116/IC	8.10.15	02 nos. of Dogs.	2.50	Rejected as not recommended by DAHD&F vide OM No 102-14/2016-Trade dated 03.04.16.
33.	JK Trust, Bombay 01/3/8/513/AM-16/J-18/IC	7.12.15	500 nos. of Bovine Frozen Embryo.	202.95	Comments sought from AHD&F on 15.12.15. DAHD&F vide OM dated 11.03.16 has informed that the applicants facilities will be inspected by them.
34.	Sea World Aqua Systems, Trivandrum 01/53/162/MISC/AM-16/S-131/IC	4.1.2016	328000 nos. of Ornamental fishes.	49.69	DAHD&F vide OM dated 25.04.16 has sought information from the applicant.
35.	Hylasco Biotechnology P. Ltd., Hyderabad 01/53/162/920/AM-16/H-24/IC	8.12.15	1500 Dozen Crl CD (SD) Crl SD SASCO SD) Crl W1 (Han) and 2084 Dozen of Crl CFW (SW).	1033.57	DAHD&F vide OM No 102-69/2016-Trade dated 22.02.16 has sought information from the applicant.
36.	Sinha Aquiriam, Howrah 01/53/162/829/AM-16/S-132/IC	1.1.2016	143000 pcs. Ornamental fishes.	28.41	Recommended by DAHD&F vide OM No. 35029/14/2011-Fy. (Trade) dated 07.03.16, however, there is a discrepancy in the quantity recommended. Clarification has been sought from DAHD&F on 13.05.16
37.	Aqua Planet, Mumbai 01/53/8/595/AM-16/A-78/IC	27.1.2016	378000 nos. (55 varieties) of Live Ornamental fishes.	31.11	DAHD&F vide OM No. 35029/5/2013-Fy (Trade) dated March, 16 has sought information from the firm.
38.	M/s. Fortune Associates, Hyderabad. 01/53/8/616/AM16/F-14/IC	03.02.16	10 NOS OF Alpaca (Vicugna pacos).	4.00	DAHD&F vide OM dated 11.03.16 has sought information from the applicant. Recommended by MoEF&CC vide OM No. 3-25/2016/WL dated 11.03.16.
39.	M/s. Nupur Ghosh, Kolkata 01/53/162/1017/AM16/N-29/IC	09.02.16	217000 nos of Ornamental Fish	71.21	DAHD&F vide letter No. 35029/14/2016-Fy (Trade) dated March, 2016 has sought information from the applicant
40.	M/s. Hylasco Biotechnology Pvt Ltd, Hyderabad 01/53/162/1039/AM16/H-29/IC	09.02..16	12 nos of Mice	0.725	DAHD&F vide OM dated 29.03.16 has sought information from the applicant.
41.	M/s. Dinesh Chandra Das,	17.02.16	70000 nos. of	16.50	Approved as recommended by

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	Kolkata. 01/53/8/653/AM16/D-33/IC		Ornamental Fish		DAHD&F vide Letter No. 35029/16/2016-Fy (Trade) dated 09.05 2016.
RA Kolkata may issue the import authorisation to the applicant with validity of one year from the date of issue of the import authorisation for import of 70000 nos. of Ornamental Fish Ornamental fishes as per description & quantity mentioned in DAHD&F letter No. 35029/16/2016-Fy (Trade) dated 09.05 2016 for CIF value of Rs. 16,50,000/- (US\$ 24,175) from Indonesia, Japan, Malaysia, Singapore, Taiwan, Thailand and Vietnam subject to the conditions mentioned in the guidelines for import of ornamental fishes & DAHD&F letter No.35029/16/2016-Fy (Trade) dated 09.05 2016 as well as other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant & RA Kolkata.					
42.	M/s. Karan Ravi Shankar, Bangalore. 01/53/8/656/AM16/K-30/IC	Nil	1 nos Dog	0.46	Recommended by DAHD&F vide OM No. 102-02/2016-Trade dated 29.03.16. Pet Book called from the applicant on 12.05.16
43.	Lupin Ltd., Mumbai 01/53/8/610/AM-16/L-14/IC	09.02.16	8780 nos. of Rat & Mice.	11.38	Approved as recommended by AHD&F vide OM No. 102-4/2012-Trade dated 09.05.2016.
RA Mumbai may issue the import authorisation to the applicant for import of 8780 nos. of Rats from USA for CIF value of Rs. 11,86,07,819/- (US\$ 17,58,455.48) for R&D purpose subject to fulfilment of health protocol & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
44.	M/s. Syngene International Ltd, Bangalore. 01/53/8/658/AM16/S-145/IC	07.03.16	42510 nos of Mice & Rats	4143.21	Approved as recommended by DAHD&F vide OM No. 102-13/2016-Trade dated 22.04.16
RA Bangalore may issue the import authorisation to the applicant for import of 42,510 nos. of rats and mice (male and female) from USA for a CIF value of Rs. 41,43,21,336/- (US\$ 60,09,011.30) subject to fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 as well as subject to actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Bangalore.					
45.	M/s. Pawanpreet Singh Dhilon, Muktsar 01/53/162/1081/AM16/p-67/IC	03.03.16	3 nos of Dogs	10.00	DAHD&F vide OM No. 102-02/2016-Trade dated 22.04.16 has sought information from the applicant.
46.	M/s. J.kamaleeshwari, Bangalore. 01/53/162/1083/AM-16/J-25/IC	03.03.16	2 nos of Dogs	Nil	DAHD&F vide OM No. 102-02/2016-Trade dated 22.04.16 has sought information from the applicant.
47.	M/s. Ravichander.K.Ramarapu, Bangalore 01/53/8/660/AM-16/R-59/IC	07.03.16	02 nos of Dogs	.80	DAHD&F vide OM No. 102-02/2016-Trade dated 22.04.16 has sought information from the applicant.
48.	M/s. Hi-World Aqua Systems, chennai 01/53/8/668/AM-16/H-32/IC	10.03.16	620000 nos of Ornamental Fish	59.48	DAHD&F vide Letter No. 35029/31/2014-Fy (Trade) dated 10.05.16 has sought information from the firm.
49.	M/s. National Institute of Immunology, New Delhi 01/53/8/665/AM-16/N-30/IC	10.03.16	4 nos of Live Mice (2 Male & 2 Female)	1.75	Approved as recommended by DAHD&F vide OM No. 102-13/2016-Trade dated 22.04.16
CLA New Delhi may issue the import authorisation to the applicant for import of 4 nos. of mice (male and female) from USA for a CIF value of Rs. 1,75,000/- (US\$ 2163.80) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					

50.	M/s. National Institute of Immunology, New Delhi 01/53/8/666/AM-16/N-31/IC	10.03.16	14 nos of Live Mice (7 Male & 7 Female)	0.912	Approved as recommended by DAHD&F vide OM No. 102-13/2016-Trade dated 22.04.16
CLA New Delhi may issue the import authorisation to the applicant for import of 14 nos. of mice (male and female) from Germany for a CIF value of Rs. 91,260/- (US\$ 1217) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
51.	M/s. Sajeesh M.N. Thrissur 01/53/162/AM-16/S-148/IC	04.03.16	01 nos of Dog	2.66	DAHD&F vide OM No. 102-02/2016-Trade dated 22.04.16 has sought information from the applicant.
52.	M/s. Mayur N Shah/Kunjai M Shah, Mumbai 01/53/162/1101/AM-16/M-76/IC	03.03.16	01 nos African Grey Parrot	0.30	Approved as recommended by DAHD&F vide OM No. 102-02/2016-Trade dated 17.05.2016 and MoEF&CC vide OM No. 3-29/2016/WL dated 23.03.2016.
RA Mumbai may issue the import authorisation to the applicant for import of 1 no. of Grey Parrot from UK for a CIF value of Rs. 30,000/- (Pond 309.27p) subject to fulfilment of health protocol & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 as well as subject to the conditions mentioned in MoEF&CC OM No. 3-29/2016/WL dated 23.03.2016 & actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
53.	M/s. Highgrove Stud and Agricultural Farm, Mumbai 01/53/162/1127/AM-16/H-36/IC	21.03.16	15 nos of Broodmares	351.00	DAHD&F vide OM No. 102-75/2012-Trade dated 11.05.2016 has sought information from the applicant.
54.	M/s. National Institute for Research in Reproductive Health(NIRRH), Mumbai 01/53/162/MISC/AM-16/N-36/IC	21.03.16	2 Pairs of Live Mouse male & Female	17.05	Comments sought from AHD&F & on 23.03.2016.
55.	M/s. M. Shahool Hameed, Trivandrum 01/53/162/MISC/AM-16/M-77/IC	15.03.16	01 nos African Grey Parrot	Nil	Comments sought from MOEF(WL) on 15.03.2016. Recommended by DAHD&F vide OM No. 102-02/2016-Trade dated 22.04.2016
56.	M/s. Suhan Sudhakar Shetty, Mumbai 01/53/162/1093/AM-16/S-149/IC	11.03.16	01 nos of Dog	0.30-	The committee decided to defer the case for examining the matter in light of Notification No. 3 dated 25.04.2016.
57.	M/s. Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.16	500 nos of Drosophila mealanogaster fly (in vials)	2.45	DAHD&F vide OM N. 102-53/2010-Trade dated 10.05.16 has forwarded the request of the firm to Trade Division of D/o Agriculture.
58.	M/s. Ganesh Vishnu Jadhav, Pune 01/53/162/1105/AM-16/G-31/IC	16.03.16	1 nos of Dog	0.40	DAHD&F vide OM No. 102-2/2016-Trade dated 11.05.2016 has sought information from the applicant.
59.	M/s. Harender Kumar, Ghaziabad 01/53/162/1105/AM-16/G-31/IC	17.03.16	2 nos of Dog	0.50	DAHD&F vide OM No. 102-2/2016-Trade dated 11.05.2016 has sought information from the applicant.
60.	M/s. Aakaar Aquarium Pvt. Ltd, Mumbai	17.03.16	1260000 nos	242.79	Comments sought from D/o AHD&F on 18.03.2016

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	01/53/8/674/AM-16/A-92/IC		of Ornamental Fish		
61.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016
62.	M/s. Blu Aquatics India, Chennai 01/53/162/MISC/AM-16/B-33/IC	14.03.16	552000 nos of Ornamental Fish	48.31	DAHD&F vide OM dated 25.04.16 has sought information from the applicant.
63.	M/s. BACC Healthcare Pvt. Ltd, Bangalore 01/53/8/686/AM-16/B-34/IC	21.03.16	800 nos of preserved Mouse Embryos	6.28	DAHD&F vide OM No. 102-18/2016-Trade dated 10.05.2016 has sought information from the applicant.
64.	M/s. Nanoli stud & Agricultural Farm. (A. Divn. Of Five Stars Shipping Co. P. Ltd), Mumbai 01/53/162/1125/AM-16/N-37/IC	21.03.16	1 no. of Stallion & 3 nos of Broodmares	265.20	DAHD&F vide OM No. 102-32/2013-Trade dated 10.05.2016 has sought information from the applicant.
65.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016
66.	M/s. Sakkarbaug Zoo, Junagadh 01/53/162/1114/AM-16/S-150/IC	17.03.16	3 nos of Ring tailed lemur (Lemur Catta), 2 nos of cheetah (Acinonyx Jubatus) 2 nos of Plain Zebra (Equus Quagga)	NIL	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016
67.	M/s. Blessings Aquarium Shoppe, Pune 01/53/162/MSIC/AM-16/B-35/IC	21.03.16	28284 Nos of Freshwater Fish & 6710 nos of Marine Fish	23.09	Comments sought from D/o AHD&F on 29.03.2016
68.	M/s. Daiichi Sankyo India Pharma Pvt Ltd, gurgaon 01/53/8/679/AM-16/D-35/IC	18.03.16	3600 nos of rats & 3600 nos. of Mice	385.78	Approved as recommended by AHD&F vide OM No. 102-9/2016-Trade dated 09.05.2016.
CLA New Delhi may issue the import authorisation to the applicant for import of 3600 nos. of rats & 3600 nos. of Mice from Netherlands, Italy, UK, Israel, USA, Canada, France, Germany, Taiwan and Japan for a CIF value of Rs. 3,85,78,430/- (Euro 5,23,365) for R&D purpose subject to fulfilment of health protocol & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
69.	M/s. Centre For Stem Cell Research, Vellore 01/53/162/1144/AM-16/C-48/IC	16.03.16	117 nos. of Mice	27.17	Approved as recommended by AHD&F vide OM No. 102-70/2013-Trade dated 09.05.2016.
CLA New Delhi may issue the import authorisation to the applicant for import of 117 nos. of Mice (102 nos. from USA and 15 nos. from UK) for a CIF value of Rs. 27,17715.54/- (US\$ 42,584.16, GBP-27,486.95) for R&D purpose subject to fulfilment of health protocol & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 besides other usual conditions					

of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.

70.	M/s. ATNT Laboratories, Mumbai 01/53/162/1146/AM-16/A-95/IC	20.03.16	1000 Kgs of High Fat Diet	Euro 21.175	Comments sought from D/o AHD&F on 31.03.2016
71.	M/s. Vijay Kumar Wadhwa, Delhi 01/53/8/00006/AM-17/V-I/IC	04.04.16	2 nos of Dog	0.80	Comments sought from D/o AHD&F on 11.04.2016
72.	M/s. Qualitat Products India, Chandigarh 01/53/8/575/AM-16/Q-2/IC	15.01.16	21320 nos of Embrye	44.32	Comments sought from D/o AHD&F on 12.04.2016
73.	M/s. Nitta Gelatin India Ltd, Cochin 01/53/8/00011/AM-17/N-I/IC	08.04.16	3,00,000 Kgs Dried Fish Scale	242.82	Comments sought from D/o AHD&F on 12.04.2016
74.	M/s. Rakesh Naraboina 01/53/8/00020/AM-17/R-1/IC	11.04.16	2 nos. dog	1.00	Comments sought from D/o AHD&F on 19.04.2016
75.	M/s. Dua Farms, Chennai 01/53/8/00014/AM-17/D-1/IC	11.04.16	8700000 nos of Ornamental fish	298.66	Comments sought from D/o AHD&F on 19.04.2016
76.	M/s. P & P Fish Factory India, Chennai. 01/53/162/MISC/AM-17/P-3/IC	22.04.16	Live Ornamental fishes	40.87	Approved as recommended by D/o AHD&F vide letter No. 35029/7/2016-Fy(Trade) dated 31.03.2016
RA Chennai may issue the import authorisation to the applicant with validity of one year from the date of issue of the import authorisation for import of 16 varieties of Live Ornamental fishes (as per description & quantity mentioned in annexure enclosed with DAHD&F letter No. 35029/7/2016-Fy(Trade) dated 31.03.2016) for CIF value of Rs. 40,87,000/- from Indonesia, Japan, Malaysia, Singapore, Taiwan, Thailand and Vietnam subject to the conditions mentioned in the guidelines for import of ornamental fishes & DAHD&F letter No.35029/7/2016-Fy(Trade) dated 31.03.2016 as well as other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant & RA Chennai.					
77.	M/s. Angelina Kudina, New Delhi 01/53/162/MISC/AM-17/A-3/IC	19.04.16	1 Nos of Cat	0.40	Comments Sought from D/o AHD&F on 29.04.2016
78.	M/s. Centre For Stem Cell Research, Vellore 01/53/162/MISC/AM-17/C-2/IC	22.04.16	10 Nos of Mice	1.57	Comments sought from D/o AHD&F on 29.04.2016
79.	M/s. Vikas Suryauanshi, H.P 01/53/08/00030/AM-17/V-6/IC	27.04.16	01 nos of Dog.	0.37	Comments ought from D/o AHD&F on 09.05.2016
80.	M/s. Apagu Trading (Prop. Girolamo Gullo), Tirpur 01/53/08/00031/AM-17/A-6/IC	27.04.16	06 nos of Riding Horses	38.40	Comments sought from D/o AHD&F on 09.05.2016
81.	M/s. Kampil Asha, Cherthala 01/53/08/00052/AM-17/K-6/IC	29.04.16	01 nos of Dog.	NIL	Comments sought from D/o AHD&F on 09.05.2016
82.	M/s. J.D. Enterprises, Chennai 01/53/162/Misc/AM-17/J-1/IC	29.04.16	717000 nos. of Ornamental Fish	76.76	Comments sought from D/o AHD&F on 03.05.2016
83.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/162/00037/AM-17/K-1/IC	29.04.16	40,000 nos of Bovine Frozen Semen	39.95	Comments sought from D/o AHD&F on 05.05.2016

84.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00038/AM-17/K-2/IC	27.04.16	350 nos of Bovine Frozen Embryos	175.65	Comments sought from D/o AHD&F dated 05.05.2016
85.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00039/AM-17/K-3/IC	27.04.16	16000 nos of Bovine Sexed Frozen Semen	211.92	Comments sought from D/o AHD&F dated 05.05.2016
86.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00040/AM-17/K-4/IC	27.04.16	340 nos of Porcine Frozen Semen	25.84	Comments sought from D/o AHD&F dated 05.05.2016
87.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00041/AM-17/K-5/IC	27.04.16	395 nos of Bovine Frozen Embryos	299.40	Comments sought from D/o AHD&F on 05.05.2016
88.	M/s. Anthem Biosciences Pvt. Ltd, Bengaluru. 01/53/8/149/AM-17/A-5/IC	29.04.16	4800 nos of Mices, Guniea Pig, Hamster, Rats and Rabbits	2311.45	Comments sought from D/o AHD&F on 05.05.2016
89.	M/s. Big Bubbles Aqualife India, Mimbai 01/53/8/631/AM-15/B-30/IC	29.04.16	100,000 nos of Live Ornamental Fish	120.00	Comments sought from D/o AHD&F on 09.05.2016
90.	M/s. Eniya Aquatics, Chennai 01/53/162/Misc/AM-17/E-2/IC	04.05.16	17,10,000 nos of Ornamental Fish	210.24	Comments sought from D/o AHD&F on 10.05.2016
91.	M/s. Varun Todi, Kolkata 01/53/8/00054/AM-17/V-5/IC	04.05.16	3 nos of Live Horse	NIL	Comments sought from D/o AHD&F on 09.05.2016
92.	M/s. G.Raja, Chennai 01/53/8/00051/AM-17/G-4/IC	29.04.16	3 nos of Dogs	0.72	Comments sought from D/o AHD&F on 09.05.2016
93.	M/s. Clement Navin, Chennai 01/53/8/00050/AM-17/C-4/IC	29.04.16	3 nos of Dogs	0.69	Comments sought from D/o AHD&F on 09.05.2016
94.	M/s. M.Lakshmi, Chennai 01/53/8/00047/AM-17/M-5/IC	29.04.16	3 nos of Dogs	0.75	Comments sought from D/o AHD&F on 09.05.2016
95.	M/s. Centre for Cellular and Molecular Biology, Hyderabad 01/53/162/MISC/AM-17/C-5/IC	09.05.16	60 nos of Mice	USD 12131.00	Comments sought from D/o AHD&F on 11.05.2016
96.	M/s. Vishagan Sulur Vanangamudi, Chennai 01/53/8/00061/AM-17/V-7/IC	09.05.16	01 nos of Dog.	1.16	Comments sought from D/o AHD&F on 11.05.2016
97.	M/s. Chabbras Imports, Secunderabad 01/53/8/00055/AM-17/C-6/IC	09.05.16	03 nos of Dog.	0.70	Comments sought from D/o AHD&F on 11.05.2016

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98.	M/s. Kevic Setalvad, Mumbai 01/53/8/00065/AM-17/K-8/IC	11.05.16	06 nos of Riding Horses	56.00	Comments sought from D/o AHD&F on 12.05.2016
99.	M/s. Lucky Agency, Chennai 01/53/171/00029/AM-17/L-2/IC	10.05.16	40000 Pcs ornamental Fish	50.00	Comments sought from D/o AHD&F on 12.05.2016
100.	M/s. Padmaja Naidu, Himalaya Zoological Park, Darjeeling 01/53/162/MISC/AM-17/P-4/IC	22.04.16	1 nos of Snow Leopard (Male)	NIL	Comments sought from D/o AHD&F on 29.04.2016 Recommended by MoEF&CC vide OM No. 3-26/2016/WL dated 10.05.16.
101.	M/s. Sanjay Gandhi Biological Park, Patna 01/53/162/MISC/AM-17/S-7/IC	02.05.16	3 nos of Royal Python. 3 Rhino Lguana. 3 Nile Crocodile 3 Green Anaconda	NIL	Comments sought from D/o AHD&F & MOEF(WL) on 10.05.2016
102.	Jai Research Foundation, Mumbai 01/53/8/45/AM-15/J-2/IC	16.04.14	64 Nos. of Beagle dogs (32 Nos. Male & 32 Nos. Female)	127.57	Approved as recommended by DAHD&F vide OM No. 102-38/2015- Trade dated 09.05.2016

RA Mumbai may issue the import authorisation to the applicant for import of 64 Nos. of Beagle dogs (32 Nos. Male & 32 Nos. Female) from UK, China, USA, Netherlands, Germany, France and Spain for a CIF value of Rs.1,27,57,100/- (Euro 1,53,700) for R&D purpose subject to fulfilment of health protocol for import of dogs and quarantine procedure as laid down in S.O. 1495 (E) dated 14.06.2014 besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Mumbai.

Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

103.	BalajiUdyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT of Used Rubber Tyres & Used Tubes Scrap	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14. Comments awaited from MoEFCC
104.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT of Tyre Buffing Powder & Cut Tyres Upto 6" Long	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEFCC
105.	Sree Sumangala Metals and Industries P. Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT of Lead Battery Plates covered by ISRI Code RAILS	30.45	Recommended by DIPP vide OM No. 9/11/15-TSW dated 20.7.15 MoEF&CC vide letter No. 5-2/15- HSMD dated 25.2.15 has sought information from the applicant.
106.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 nos. Spent Nickel Cadmium Batteries.	1103.05	Recommended by DIPP vide OM No. 7/44/15-TSW dated 20.7.15 MoEFCC vide letter No. 5-30/2010- HSMD dated 7.7.15 has sought

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					information from the applicant.
107.	Minar Reclamation Pvt. Ltd., Ludhiana 01/53/162/346/AM- 16/M-30/IC	8.7.15	2000 MTs of Old/Used Pneumatic Tyres scrap/Rubber scrap.	90.65	MoEF&CC vide OM dated 06.08.15 has sought some information from the applicant. Recommended for 1888 MTs by DIPP vide OM No 9/67/15-TSW/35 dated 18.02.16
108.	Avlan Rubber Industry, Hyderabad 01/53/162/Misc/AM- 16/A-58/IC	30.9.15	1200 MT of Scrap Tyre .	85.07	DIPP vide OM No. 9/85/15-TSW dated 03.11.15 have sought information, which has been communicated to the applicant on 04.11.15. Reply from the applicant is still awaited. MoEF&CC vide OM No. 23-90/2014- HSMD dated 17.11.2014 have recommended for 1200 MTs.
109.	Goodwill Imports, New Delhi 01/53/8/415/AM16/G-26/IC	05.10.15	5000 MTs of old & used rubber tyre scrap with single or multi cuts	200.00	MoEF&CC vide letter dated 08.05.16 has sought information from the applicant. Recommended for 1575 MTs by DIPP vide OM No 9/92/15-TSW dated 25.02.16
110.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R- 44/IC	5.11.15	34000 MTs of Used Rubber Tyre Scrap.	911.20	Recommended by DIPP vide O.M. No. 9/93/15-TSW/12 dated 15/18.1.16 Comments sought from MoEF&CC on 14.12.15
111.	Shree Anand Battery, Jalgaon 01/53/8/459/AM-16/S-124/IC	4.11.15	5000 MTs of Scrap Lead Battery without Acid.	1462.50	DIPP vide O.M., No. 9/95/15-TSW/293 dated 28.12.15 has sought information which has been communicated to the applicant on 29.12.15. Comments sought from MoEF&CC on 15.12.15
112.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.09.15	10,000 MTs of rubber tyre scrap and used tube scrap.	43.56	Recommended for 10,000 MTs by DIPP vide OM No. 9/84/15-TSW dated 12.02.16 Comments sought from MoEF&CC on 09.10.15
113.	Triton Graphite Juhu Tata Road, Mumbai 01/53/162/598/AM16/T-22/IC	21.08.15	22000 Kgs of Graphite Electrode Scrap	13.93 ,	Comments sought from DIPP on 01.03.16.
114.	Sri Shakti Rubber Industries, Nandigama 01/53/162/1044/AM16/S-143/IC	09.02.16	988 MTs of used Rubber Tyres Scrap (Pressed & baled).	20.45	DIPP vide OM dated 14.03.16 has sought information from the applicant which has been communicated to the applicant. Recommended for 1000 MTs by MoEF&CC vide OM No. 23-168/2014- HSMD dated 31.07.15
115.	M.K.Rubbers, Kerala 01/53/8/655/AM-16/M-72/IC	04.03.16	5000 MTs of Recycled	496.40	Comments sought from AHD&F & MOEF on 15.03.2016.

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			Polmer-synthetic/Natural Rubber Latex Cuttings		
116.	Eco Green Industries Pvt Ltd, Mumbai 01/53/162/1103/AM-16/E-25/IC	16.03.16	500MTs of Old & Used waste scrap or crumb rubber tyres	35.00	Rejected as not recommended by DIPP vide OM No. 9/15/2016-TSW has not recommended the proposal.
117.	M/s. Nile Ltd, Hyderabad 01/53/8/672/AM-16/N-33/IC	14.03.16	18,000,000 Kgs of Battery Waste, Namely the following scrap Drained/Dry while intact, Lead Batteries.	10239.07-	Comments sought from AHD&F on 18.03.2016. MoEF & CC vide letter No. 23-196/2014-HSMD dated 05.05.16 has sought information from the firm.
118.	M/s. Telangana Rubber Industries, Rangareddy 01/53/162/MISC/AM-16/T-42/IC	NIL	7000 MTs of Multicut (Pressed and Baled	71.40	Recommended by MoEF&CC vide OM No. 23-140/2015-HSMD dated 25.01.2016 DIPP vide OM dated 30.03.2016 has sought information from the applicant, which has been communicated to the applicant on 31.03.2016
119.	M/s. Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R-23/IC	07.03.16	18000 kgs Second Hand Mattresses.	2.46	Comments awaited from Coir Board
120.	M/s Isgec Hitachi Zosen Ltd, Noida 01/53/8/00013/AM-17/I-1/IC	08.04.16	32 nos Re-treaded Tyres (for use in 650 Mt Hydraulic "in plant" Movement and jacking system)	15.42	Comments sought from DIPP & MOEF on 12.04.2016.
121.	M/s. G.Surgiwear Ltd, Shahjahanpur 01/53/8/00008/AM-17/G-1/IC	7.04.16	50 Kgs of Titanium Powder (Tial6V4)	20.00	Comments sought from DIPP on 21.04.2016
122.	M/s. Balaji Rubber Industries Pvt. Ltd. Saleem 01/53/162/MISC/AM-17/B-2/IC	19.04.16	5000 MT rubber Scraps/Pairings/Tyres	310.50	DIPP vide OM dated 09.05.16 has sought information from the firm, which has been communicated to the firm on 10.05.16

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			Scraps/Rubber Tube Scraps/Used rubber tyres cut into pieces/used rubber tubes cut into pieces/moulded rubber waste.		Recommended by MoEF&CC vide OM No. 23-133/2015-HSMD dated 14.03.16
123.	M/s Resiline Rubtech Pvt. Ltd, Surat 01/53/162/MISC/AM-17/r-5/IC	05.05.16	1000 nos Old/used Rubber Tyre Scrap/Tube Scrap (Radial/Non Radial Tyres Scrap), (Press/Baled/Shredded/ Cut into two or more multiple Pieces)	47.60	Approved for 300 MT as recommended by DIPP vide OM No. 9/22/2016-TSW dated 12.05.16 and MoEF&CC vide OM No. 23-46/2016-HSMD dated 29.04.16

RA Surat may issue the import authorisation to the applicant for import of 300 MT of old/used rubber tyres/tubes scrap (Shredded/cut into two or more pieces) (press/baled or loose) from GCA for proportionate CIF value for recovery/recycling/reprocessing purposes subject to the conditions mentioned in MoEF&CC OM No. 23-46/2016-HSMD dated 29.04.16 as well as actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Surat.

124.	Sundram Fasteners Ltd. Chennai 01/53/8/05/AM-15/S-2/IC	2.4.14	1100 Lbs of Chromium Powder.	6.73	Comments sought from DIPP as suggested by DHI.
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Ministry of Steel (MoS)

125.	M/s Impex Ferro Tech Ltd, Kolkata 01/53/162/Misc/AM-16/I-2/IC	27.04.16	50000 MTs Ferro Manganese Slag@MN23-38% MAX, Cao-18-24% MAX, SiO2-23-30% MAX, AL2O3-15% MAX, MgO-2.5-4.5% MAX)	2048.20	Comments sought from MoEF & M/o Steel on 29.04.2016. The representative of MoS has stated that the case may be decided on the basis of comments of MoS only as MoS is the only administrative Ministry in case of the concerned ore. The committee agreed to this and decided to process the case on file after receipt of comments from MoS.
126.	M/s Modern India Con-Cast Ltd, Kolkata. 01/53/8/28/AM-17/M-4/IC	26.04.16	50000 MTs Ferro Manganese	2493.75	Comments sought from MoEF & M/o Steel on 5.5.16. Decision as at Sl.no.125 above.

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Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
127.	Neelkamal Industries, Ulhasnagar 01/53/162/847/AM-15/N-42/IC	9.2.15	100 Mt of Acrylic Plastic Scrap Waste Crushed	31.20	Comments sought from MoEF&CC on 23.3.15. D/o C&PC vide letter No. 25016/1/2016-PC.II dated 18.03.2016 has sought information from the applicant.
128.	Pest Control M Walshe, Mumbai 01/53/8/102/AM-16/P-9/IC	18.5.15	85,000 Kgs of Methyl Bromide.	392.54	Approved as recommended for 26 MT by DC&PC vide letter No. 12022/1/15-CH.II dated 11.05.16.
RA Mumbai may issue the import authorisation to the applicant for import of 26 MT of Methyl Bromide) from GCA for proportionate CIF value subject to the conditions mentioned in MoEFCC OM No. 23-46/2016-IISMD dated 29.04.16 & actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
129.	Krishan Poly Plast, Valsad 01/53/162/680/AM-16/K-22/IC	9.10.15	500 MTs of all mixed plastic scrap.	153.00	Comments sought from MoEFCC on 14.12.15 & 03.03.16. D/o C&PC vide letter No. 25016/1/2016-PC.II dated 21.03.2016 has sought information from the applicant.
130.	S. Ranjit Singh Anand & Co., Thane 01/53/162/856/AM-16/S-129/IC	3.12.15	500 MTs of all mixed plastic scrap.	153.00	D/o C&PC vide letter No. 25016/1/2016-PC.II dated 21.03.2016 has sought information from the applicant. MoEFCC vide letter dated 02.03.16 has sought information from the applicant
131.	Meghmani Organics Ltd., Ahmedabad 0153/171/370/AM-16/M-63/IC	7.12.15	250000 Kgs 1,1,1- Trichloro 2,2,2- Trifluoroethane (CFC-113A)	416.87	Approved as recommended by D/o C&PC vide OM No. 12022/1/2016/CH-II dated 22.03.2016.
RA Ahmedabad may issue the import authorisation to the applicant for import of 150 MTs of 1,1,1-Trichloro 2,2,2-Trifluoroethane (CFC-113A) from China for a proportionate CIF value subject to the condition that CFC-113-A will be used by the firm as a feedstock for the captive manufacture of Lambda Cyhalothric Acid in their plant located at 5001/B/GIDC, Ankleshwar, Bharuch, Gujarat besides other usual conditions of import authorisation.					
132.	Tagros Chemicals India Ltd., Chennai 01/53/162/832/AM-16/T-29/IC	1.12.15	134 MTs of Carbon Tetra Chloride.	14.63	DC&PC vide letter dated 07.01.16 have sought some information from the applicant. Recommended by MoEF&CC vide O.M. No. 11/7/15-OC dated 7.1.16
133.	Alexandra International, Delhi 01/53/8/553/AM-16/A-75/IC	30.12.15	2000 MTs of Pet Flakes and Granules and Virgin Plastic Waste (PP/HDPE/LD PE).	301.54	DC&PC vide letter No. 25016/1/2014-PC.II(Vol.II) dated 8.1.16 has sought information from the applicant. Recommended by MoEFCC vide OM No. 17-16/2014-HSMD dated 05.02.2016.

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134.	Hemani Industries Ltd., Mumbai 01/53/8/557/AM-16/H-25/IC	1.1.16	192000 Kgs of Carbon Tetra Chloride.	18.93	DC&PC vide letter dated 25.02.16 have sought information from the applicant. Recommended by MoEF&CC vide OM No 11/7/15-OC dated 25.01.16
135.	Phoenix Lamps Ltd., Gautam Budh Nagar 01/53/8/536/AM-16/P-52/IC	18.12.15	02 kgs of Bhromochloro methane.	0.55	DC&PC vide OM No. 12022/2/20116-CH-II dated 18.02.16 has sought information from the applicant.
136.	M/s. Shakti Plas Industries, Delhi 01/53/8/662/AM-16/S-146/IC	08.03.16	20,000 MT of Virgin Plastic Scrap(PE/PP/P S/ABS)	670.00	Recommended for 2000 MTs by MoEF&CC vide OM No. 17-2/2016-HSMD dated 14.03.16. Deptt. of C&PC vide letter dated 23.03.16 has sought information from the applicant.
137.	Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments sought from MoEF on 23.03.2016. Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
138.	Gharda Chemicals Ltd, Mumbai 01/53/8/776/AM-16/G-32/IC	28.03.16	192000 Kgs of Carbon Tetra Chloride	19.87	Recommended by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Deptt. of C&PC vide letter dated 07.04.2016 has sought information from the firm.
139.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from DC&PC on 06.04.16
140.	M/s. Gujarat Agrochem Ltd, Mumbai 01/53/162/MISC/AM-16/G-29/IC	22.02.2016	186 Mts Carbon tetra chloride	18.81	D/o C & PC vide letter No. 12022/9/2013-CH-II dated 27.04.16 has sought information from the firm. Recommended for 186 MT by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16.
141.	M/s. Bayer Vapi Pvt. Ltd, Vapi 01/53/162/Misc/AM-17/B-3/IC	25.04.16	169 Mt of Carbon Tetra chloride	17.47	Comments sought from MOEF & on 29.04.2016 C&PC vide letter No. 12022/9/2013-CH-II dated 16.05.16 has sought information from the firm.
142.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.2016	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from MOEF & C & PC on 5.05.2016
143.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.2016	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from MOEF & C & PC on 5.05.2016
Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
144.	Hewlett-Packard India Sales Pvt. Ltd., Bangalore	28.10.14	3,11,398 nos. of Refurbished	22585.00	Deity vide letter No. 16(8)/2014-IPHW dated 19.2.15 has sought

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	01/53/8/421/AM-15/H-22/IC		Computer Parts For Warranty Replacement		information from the applicant. Deity vide letter dated 24.02.16 has informed that the reply is awaited from the applicant.
					Recommended by MoEFCC vide OM No. 23-31/2011-HSMD dated 18.12.14
145.	HCL Services Ltd., Noida 01/53/8/666/AM-15/H-34/IC	10.3.15	26623 nos. of Hard Disk Drivers as per Annexure	540.18	Deity vide letter No. 16(3)/15-IPHW dated 28.7.15 has sought information from the applicant. Deity vide letter dated 24.02.16 has informed that the reply is awaited from the applicant.
					Comments sought from MoEF&CC on 20.3.15
146.	Fuitsu India P Ltd., New Delhi 01/53/8/584/AM-15/F-11/IC	21.1.15	84 nos. of Electronic parts as per E-application.	31.50	Deity vide letter dated 24.02.16 has informed that they have sought information from the applicant on 15.01.16
					Recommended by MoEF&CC vide OM No. 23-171/2013-HSMD dated 13.6.14 & 14.07.15.
147.	Acer India Pvt. Ltd., Bangalore 01/53/8/506/AM-16/A-66/IC	1.12.15	61926 nos. of Refurbished Computer parts.	3186.64	Deity vide letter dated 11.3.16 has requested the firm to depute technical representative for discussion for further processing the matter.
					Recommended by MoEF&CC vide OM No. 23-28/2011-HSMD dated 22.02.16
148.	U – Prints, New Delhi 01/53/8/530/AM-16/U-4/IC	28.12.15	15000 nos. of Second Hand Functional Cathode ray tube (CRTs).	55.00	Deity vide letter dated 24.02.16 has informed that information has been sought from the applicant on 28.01.16. Reminder to the firm has been sent by Deity on 01.3.16
					Recommended by MoEFCC vide O.M. No. 23-220/2013-HSMD dated 7.5.15 & corrigendum dated 27.5.15
149.	Exterran Energy Solutions Pvt. Ltd., Chennai 01/53/162/1000/AM-16/E-18/IC	29.1.16	113 nos. of Used Computer Systems, Monitors etc.	1.09	Deity vide letter dated 24.02.16 has informed that they have sought information from the applicant on 24.02.16
					MoEF&CC vide letter dated 01.04.16 has sought information from the firm.
150.	M/s. Ausilium Salesian Society, Mumbai 01/53/162/MISC/AM-17/A-4/IC	22.04.16	21 nos of Laptops	0.43	Comments sought from MOEF & Deity on 3.05.2016
151.	M/s. Philips India Ltd, Pune 01/53/8/687/AM-16/P-70/IC	27.04.2016	(i) 1500 pcs Mjobile Help Button, Model: 7000MHB,	225.35	Comments sought from MOEF & Deity on 9.05.2016

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			Make: Philips. (ii) 400 Pcs Cellular Communicator , Model: 7000C, Make: Philips. (iii) 400 Pcs Landline Communicator , Model: 7000L, Make: Philips.		
152.	Cochlear Medical Devices Co. (I) Pvt. Ltd., Mumbai 01/53/8/325/AM-16/C-23/IC	12.8.15	1979 nos. of Refurbished/R epaired Processing Unit.	199.87	Deity vide letter No. 16(11)/15 dated 21.03.16 has sought information from the applicant. Recommended for 2000 Nos. by MoEF&CC vide OM No. 5-25/2015- HSMD dated 11.03.16.
Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
153.	M/s. Reflex Industries Ltd, Chennai 01/53/8/631/AM16/R- 55/IC	15.02.16	1000 M.T. of HCFC- R141B(1,1- Dichloro-1- Fluoroethane)	1526.43	Comments sought from MOEF on 01.03.16
154.	M/s Tandy Innovative Chemicals Pvt. Ltd, Aurangabad 01/53/162/1092/AM-16/T-41/IC	11.03.16	180 MTs of Dichlorofluoro ethane (HCFC-141B)	270.50	Approved as recommended by MoEF&CC vide OM No. 11/2/2016- OC dated 29.04.16.
RA Mumbai may issue the import authorisation to the applicant for import of 180 MTs of HCFC-141 b from China for a CIF value of Rs. 27,050,400/- (US\$ 3,97,800) subject to actual user condition besides other usual conditions of import authorisation.					
155.	M/s Piramal Enterprises Ltd, Medak. 01/53/8/671/AM-16/P-68/IC	11.03.16	450 M.T. of Refrigerant Gas R-22	496.80	MOEF&CC vide letter dated 12.04.16 has sought information from the firm.
156.	M/s. Cruise Appliances Pvt Ltd, Mumbai 01/53/162/1145/AM-16/C-47/IC	28.03.16	25000 nos of Room Airconditiones with HCFC- 22(R-22)	3274.17	Rejected as not recommended by MoEF&CC vide OM No. 11/1/2016 – OC dated 18.04.16.
157.	M/s. Swasthik Traders, Chennai 01/53/8/00009/AM-17/S-1/IC	7.04.16	7900 nos of multi branded Split (indoor/outdoo r units) and Window Air – Conditioners Containing	1571.92	Rejected as not recommended by MoEF&CC vide OM No. 11/1/2016 – OC dated 29.04.16.

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			HCFC-R 22 Gas		
158.	M/s. Whirlpool of India Ltd, Gurgaon 01/53/162/MISC/AM-17/W-1/IC	22.04.16	30,000 Pcs Split Air-conditioner(A C with R410 Gas), & 10,000 Pcs Window Air-Conditioner (AC with R410 Gas)	7916.20	MoEF&CC vide OM No. 11/1/2016-OC dated 29.04.16 has informed that the item of import is free. The Committee noted that since R410A are not ODS, as informed by MoEF&CC, these items are freely importable and no approval of this Committee is required.
159.	M/s. Industrial Foams Pvt Ltd, Noida 01/53/8/32/AM-17/I-4/IC	27.04.16	160 Mts of HCFC-141B	326.96	Comments sought from MoEF (O) on 09.05.2016.
Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
160.	A.M. Industrial Enterprises, New Delhi 01/53/162/324/AM-15/A-29/IC	24.7.14	2 pcs. of Bushnell Night Vision Binocular 2.5 X 40 Mm Gen 1 Nv	0.72	Comments awaited from MoEF(WL)
161.	Brahmagiri Dev. Society, Wayanad, Kerala 01/53/8/136/AM-15/B-11/IC	11.7.14	1 no. of Karl Scherer (Germany Make) Penetrating Bolt Stunner Model KI With 0.25 Caliber High Power Cartridges 6.8915 Mm (10,000 pcs.)	2.76	Comments awaited from MoEF(WL)
162.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8/271/AM-14/K-18/IC	10.9.13	01 pcs. of Animal Trophy	0.30	Comments sought from MoEF (WL) on 24.9.14.
163.	Mohammed Fatch Faiz Bin Jung, Hyderabad 01/53/162/644/AM-15/M-54/IC	25.11.14	14 nos. of Trophies	1.36	Comments sought from MoEF (WL) on 3.12.14.
164.	Indian Heritage Pefumers, Moradabad 01/53/8/438/AM-16/I-34/IC	23.10.15	3300 Kgs of Sandal Wood.	26.55	MoEFCC (SU Divison) vide O.M. No. 5-4/2010-SU dated 22/28.12.15 has sought information from the applicant.
165.	G. Abhinav Ram Reddy, Hyderabad 01/53/162/881/AM-16/G-34/IC	4.12.15	07 nos. of Hunted Animal	0.96	Rejected as not recommended by MoEF&CC (WL) vide OM No. 3-09/2016/WL dated 06.04.16.

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166.	M/s. Hi Tech Advance Products, Indore. 01/53/8/608/AM16/H-28/IC	04.02.16	6 sets of Veterinary Equipment/ Tranquilizer.	10.25	Comments sought from MOEF(WL) on 16.02.16.
167.	M/s. G. Amarender Reddy, Hyderabad 01/53/8/621/AM16/G-39/IC	05.02.16	21 nos of Taxidermy Animal Mounts	1.54	Comments sought from MOEF(WL) on 16.02.16.
168.	M/s. K.K.Traders(HUF), Amritsar. 01/53/8/638/AM16/K-28/IC	25.02.16	40 Mt of Kuth roots	54.82	MoEF&CC vide letter No. 3-21/2016/WL dated 09.05.16 has sought information from the firm.
169.	M/s. West Bengal Zoo Authority, Kolkata 01/53/8/654/AM16/W-3/IC	19.02.16	17 nos of Syringe Projectors & their accessories	16.86	Comments sought from MOEF(WL) on 08.03.16.
170.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeacea Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF (WL) on 31.03.2016.
171.	M/s. Hi-Tech Advance Products, Indore 01/53/8/693/AM-16/H-37/IC	1.04.16	8 sets of veterinary Equipment/tranquilizer Equipment/co 2-injection rifle accessories	14.42	Comments sought from MOEF(WL) on 06.04.2016
172.	M/s. Adinath Veterinary Products Pvt. Ltd, Indore 01/53/8/00035/AM-17/A-7/IC	27.4.16	84 nos of Tranquilizing Equipment/Remote Injection Gun	6.01	Comments sought from D/o MOEF(WL) on 05.05.2016
173.	M/s. A & S Creations, New Delhi. 01/53/162/MISC/AM-17/A-8/IC	6.05.16	10 nos of Night Vision Binocular Tracker -3x42	2.32	Comments sought from D/o MOEF(WL) on 10.05.2016
174.	M/s. A & S Creations, New Delhi. 01/53/162/MISC/AM-17/A-9/IC	6.05.16	11 nos of GPS Plus 3 collaras-Transreceiver	34.78	Comments sought from D/o MOEF(WL) on 10.05.2016
175.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	Comments sought from D/o MOEF(WL) & M/o AYUSH on 05.05.2016
176.	M/s. Govind Deo, Ajmer	11.5.16	2 nos of	2.26	Comments sought from D/o





	01/53/8/00066/AM-17/G-5/IC		Hunting Trophies		MOEF(WL) on 05.05.2016
Department of Heavy Industry (DHI)					
177.	M/s. Chandaka Wildlife Division, Bhubaneswar 01/53/162/MISC/AM-17/C-3/IC	27.04.2016	1 nos of NVG(Night Vision Goggle),	1.33	Comments sought from MOEF & CC on 3.05.2016
178.	Cummins Technologies India Pvt. Ltd., Pune 01/53/8/544/AM-16/C-39/IC	23.12.15	14 nos. of XPI Diesel Fuel injector (used)	1.87	Approved as recommended by DHI vide ID No. TSWB/2/17/2015 dated May, 2016
RA Pune may issue the import authorisation to the applicant for import of 14 nos. of Fuel Injector from Singapore for a CIF value of Rs. 1,87,600/- (US\$ 2,800) for R&D and training purpose subject to other usual conditions of import authorisation.					
179.	M/s. Crompton Greaves Ltd, Mumbai 01/53/162/MISC/AM-17/C-4/IC	6.05.16	25000 kg of chromium powder	549.78	Comments sought from D/o Heavy Industry on 10.05.2016
Ministry of Home Affairs (MHA)					
180.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.14	60 NOS. OF SIGNAL CARTRIDGE S	0.77	The representative of MHA in the EFC meeting dated 21.01.16 informed that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15
181.	Jayashree Consulting India, Orissa 01/53/162/861/AM-14/J-26/IC	8.5.14	4 nos. of Night Vision Monocular & Accessories	7.68	MHA vide letter No. IV-24011/11/2013-Prov-I dated 26.02.15 has sought information from Odisha Police.
182.	National Security Guard, New Delhi 01/53/162/450/AM-15/N-23/IC	8.9.14	SPYBOWL 360° KIT	19.66	MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.9.14 has sought information from the applicant
183.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D-14/IC	19.9.14	1,50,000 NOS. OF PAPER TUBE PRIMED HULLS	6.28	The representative of MHA had informed in EFC meeting 10/16 that dated 21.01.16 informed that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15
184.	Mel Systems & Services Ltd, Chennai 01/53/8/391/AM-15/M-41/IC	8.10.14	1 no. of Through Wall Radar	14.80	MHA vide OM No. IV-24011/11/2013-Prov.I dated 2.7.15 has sought information from the applicant
185.	Mel Systems and Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.14	01 no. of Denix Russian AK-47 Assault Rifle & 01 no. of Denix Replica M92 Automatic Pistol	0.19	MHA vide ID No. IV-13011/22/12-Prov.II/112 dated 5.8.15 has sought information from the applicant. DRDO vide letter dated 30.7.15 has sought information from the applicant

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186.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.14	6000 NOS. OF CARTRIDGE S	3.48	The representative of MHA had informed in EFC meeting 10/16 that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15
187.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure- A of application.	951.53	Comments sought from MHA on 24.3.15
188.	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	2.4.14	BLANK FIRING GUNS & CARTRIDGE S	11.11	The representative of MHA had informed in EFC meeting 10/16 that that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15
189.	Lt. Col. Vinod Bhasker, Nilgiris (TN) 01/53/162/138/AM-16/V-6/IC	19.5.15	01 no. of .22M 1911 Converter.	0.25	Comments sought from MHA on 1.6.15
190.	Prashant Singh, Dehradun 01/53/8/219/AM-16/P-19/IC	25.6.15	01 no. of Blaser with accessories.	4.15	MHA vide ID No. V-11026/43/15-Arms dated 18.1.16 has sought information from the applicant. Recommended by MoEFCC(WL) vide OM No. 3-53/15-WL dated 3.8.15
191.	Tech Sol Technologies P Ltd., Vellore 01/53/162/893/AM15/T-39/IC	16.1.15	3 Nos. of Passive Night Telescopic Sights	9.49	MHA vide ID No. IV-24011/11/13-Prov.I/939 dated 5.5.15 has end-use certificate and supply order.
192.	A.M. Industrial Enterprises, New Delhi 01/53/162/228/AM-16/A-25/IC	1.7.15	02 Pcs. of 2.5x40 Gen I NV Binocular Model 260401.	0.55	Comments sought from MHA on 5.8.15
193.	A.M. Industrial Enterprises, New Delhi 01/53/162/431/AM-16/A-36/IC	5.8.15	07 Pcs. of 2.5x40 Gen I NV Binocular Model 260401.	1.93	Comments sought from MHA on 5.8.15
194.	E.I. Dupont India Pvt. Ltd., Gurgaon 01/53/8/265/AM-16/E-8/IC	15.7.15	Arms & Ammunition as per ANF2M	29.92	MHA vide ID No. V-11026/62/15-Arms dated 7.1.16 has sought information from the applicant, which has been communicated to the applicant on 12.01.16.
195.	Reliance Industries Ltd., Mumbai 01/53/8/234/AM-16/R-29/IC	3.7.15	01 Pak consisting of 25 cartridges, Cable Gun	0.24	MHA vide Letter No. 11026/48/2015-Arms dated 30.03.16 has sought information from the applicant.

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196.	Star Aerospace Industries, Dehradun 01/53/8/393/AM-16/S-93/IC	21.9.15	38 nos. of AK-47 Spare Parts.	1.07	MHA vide ID No. IV-13011/22/12-Prov.II, 2005 dated 14.10.15 has sought information from the applicant which has been conveyed to the applicant on 05.11.15.
197.	Star Aerospace Industries, Dehradun 01/53/8/394/AM-16/S-94/IC	21.9.15	38 nos. of AK-47 Spare Parts.	1.07	MHA vide ID No. IV-13011/22/12-Prov.II, 2004 dated 14.10.15 has sought information from the applicant which has been conveyed to the applicant on 05.11.15.
198.	Syndicate Innovation International Ltd., 01/53/8/500/AM-16/S-128/IC	30.11.15	500 nos. of Borels for Airgun, 250 Pcs of Fiber Stock, 250 Pcs of Wooden Stock and 500 Pcs of Trigger Assembly Air Guns.	54.75	MHA vide letter No. V-11026/68/15-Arms dated 20.01.16 has sought information from the applicant.
199.	Security Instruments, New Delhi 01/53/8/455/AM-16/S-123/IC	2.11.15	04 nos. of Digital Day Night Vision Goggle.	11.56	MHA vide letter No. IV-24011/54/15-Prov-I/2363 dated 29.12.15 has sought information from the applicant
200.	Continental Defence Solutions P Ltd., New Delhi 01/53/8/489/AM-16/C-34/IC	24.11.15	04 nos. of Assault Rifle and 15000 rounds of Ammunition/C artridges.	12.32	Approved as recommended by MHA vide OM No. IV-24011/11/2013-Prov.I dated 10.05.16
CLA New Delhi may issue the import authorisation to the applicant for import of 04 nos. of Assault Rifles and 15000 rounds of Ammunition/Cartridges from Serbia for a CIF value of Rs. 12,32,797/- (US\$ 18555.04) for trial evaluation subject to the condition that rifles will be exported back to origin country after trial.					
201.	Almighty Techserv, New Delhi 01/53/8/525/AM-16/A-69/IC	11.12.15	1250 pcs of Cartridges for Disruptor.	47.85	MHA vide letter dated 28.01.16 has sought some information from AIG Police, Bhopal.
202.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	Comments sought from MHA on 27.1.16.
203.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	Comments sought from MHA on 27.1.16.
204.	LNG Security Services P Ltd., New Delhi 01/53/8/590/AM-16/L-13/IC	22.1.16	60 nos. Spares of Water Jet Disrupter.	3.66	Comments sought from MHA on 1.2.16.

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205.	M/s. Pahwa Manufacturers, Sitapur. 01/53/162/1043/AM16/P-62/IC	12.02.16	2375 Kgs of CBS-3 Powder (Propellant)	3.6	Comments sought from MHA on 07.03.16.
206.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	The applicant vide letter dated 23.02.16 has informed that they have submitted the reply to MHA on their query.
207.	Commandant, 47BN PAC Task Force, Ghaziabad 01/53/162/1100/AM-16/C-45/IC	14.03.16	Taser X2 Electronics Disabling Device (EDD)	7.44	MHA vide Letter No. IV-20011/04/2016-Prov. I dated 11.04.16 has sought information from the applicant.
208.	M/s. Alpha Design Technologies Pvt Ltd, Bangalore 01/53/8/695/AM-16/A-98/IC	01.04.16	2 nos of corner shot CSM Model for 9mm Pistol (Glock 17/19)	6.64	MHA Prov.II vide ID No. IV-13011/22/12-Prov.II dated 05.05.16 has sought information from the applicant.
209.	M/s. Alpha Design Technologies Pvt Ltd, Bangalore 01/53/8/695/AM-16/A-97/IC	01.04.16	5 nos of corner shot CSM Model for 9 mm Pistol (Glock 17/19)	16.60	MHA Prov.II vide ID No. IV-13011/22/12-Prov.II dated 05.05.16 has sought information from the applicant.
210.	M/s. Harish Gun House, Kanpur 01/53/162/MISC/AM-17/H-3/IC	22.04.16	250 kgs of CBS-3 Powder (Propellant)	2.81	Comments sought from MHA on 03.05.16
211.	M/s. WW Defsys Pvt. Ltd, New Delhi. 01/53/8/00062/AM-17/W-3/IC	9.05.16	17 nos of Night Vision Binocular DIANA3X	34.05	Comments sought from MHA on 11.05.2016

Defence Research & Development Organisation (DRDO)

212.	Bharat Forge Ltd., New Delhi 01/53/8/327/AM-16/B-16/IC	13.8.15	01 set of Used (Model 1960) Test bed for karan consisting of Platform, Cardle, Main Bearing, Right Trail, Left Trail.	243.75	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 30.12.15 has sought information from the applicant, which has been communicated to the applicant on 06.01.16. Reminder received from DRDO vide letter dated 02.02.16.
213.	Bharat Forge, Pune 01/53/8/389/AM-16/B-20/IC	16.9.15	2 SETS OF KITS WITH TOOLS, SPARES, PARTS & CARRIAGE	536.00	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 12.02.16 has sought information from the applicant.
214.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	140000 nos. of Blaided Nails.	5.78	Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 15.01.16, however, they have suggested

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					consulting Deptt. of Defence Production before taking a decision in the case. Comments sought from DDP on 15.03.16.
215.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	01 no. of Jammer.	42.04	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 22.03.16 has informed that the firm may be asked to confirm whether they have followed the procedure laid down in "Jammer Policy" of Cabinet Secretariat.
216.	Samtel Avionics Ltd., New Delhi 01/53/8/504/AM-16/S-127/IC	1.12.15	02 nos. of Smart Display Units and 06 nos. of Cable assembly test power.	19.78	DRDO vide letter dated DIC/SCOMET/4802/M/15 dated 25.01.16 has sought information from the applicant.
217.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10600 nos. of Night Vision Devices.	55580.00	DRDO vide letter dated 15.01.16 has sought information from the applicant. The deficiency has been communicated to the applicant vide letter dated 27.01.16. DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 24.02.16 has informed that inputs received from the applicant does not contain the EUC & requested to provide EUC to enable them to offer their comments. Reminder received from DRDO vide letter dated 18.03.16.
218.	Tata Power SED, Bangalore 01/53/8/582/AM-16/T-34/IC	18.1.2016	01 no. of Portable Ground Station for Cruiser Mini Magline 050012, 02 nos. Mini Cruiser UAV Platform System (Magline Type: 050014) and 01 no. Cruiser UAV Platform System (Magline Type;	419.97	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 04.02.16, which has been communicated to the applicant on 22.02.16. Reminder dated 18.03.16 has been received from DRDO.

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219.	M/s. Tak Technologies Pvt. Ltd., New Delhi 01/53/8/613/AM16/T-37/IC	04.02.20 16	26 nos of Holographic Weapon Sight.	12.46	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 23.02.16 has asked for the technical specification of Holographic Weapon Sight.
220.	Intech Dmls Pvt. Ltd., Bangalore 01/53/162/110/AM-16/I-10/IC	28.4.15	116 Kgs of Titanium Alloy Powder.	13.36	Comments sought from DRDO on 20.3.16. DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 06.04.16 has sought information from the applicant.
221.	Intech Dmls Pvt. Ltd., Bangalore 01/53/162/MISC/AM-16/I-39/IC	23.11.15	200 Kgs of Titanium Alloy Powder (Ti64).	45.90	Comments sought from DRDO on 20.3.16. DRDO vide letter No. DIC/SCOMET/4802/M/ 16 dated 06.04.16 has sought information from the applicant.
222.	M/s. SRG Techno P. Ltd, Gurgaon. 01/53/8/663/AM16/S-147/IC	09.03.16	32 nos of Piccatiny Rail For AK47	2.45	DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 18.03.16 has sought information from the applicant.
223.	M/s. Sure Safety Solutions Pvt. Ltd., Mumbai 01/53/8/00023/AM-17/S-2/IC	13.4.16	(a) 2 nos of Trap shooting guns. (b) 2 nos of Skeet Shootings Guns. (c) 1000 nos Trap-RC2 Competition Cartridges (d) 1000 nos Skeet – RC2 Competition Cartridges	6.77	Comments sought from DRDO on 19.04.2016.
224.	M/s. Sure Safety Solutions Pvt. Ltd., Mumbai 01/53/162/Misc/AM-17/S-4/IC	3.5.16	10 in 19 Boxes of Banshree Aerial Targets and operating Space parts	766.00	Comments sought from DRDO on 05.05.16.
225.	M/s. Tata Motors Ltd, Mumbai 01/53/8/33/AM-17/T-3/IC	27.4.16	3 nos of Light Weight Ring Mount (Drawing No. 14219)	44.43	Comments sought from DRDO on 09.05.2016.
226.	M/s. Star Aerospace Industries Dehradun 01/53/8/26/AM-17/S-6/IC	02.5.16	2 nos of Kejo Tm Tactical Vest level III-	1.03	Comments sought from DRDO on 09.05.2016.

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227.	M/s.Star Aerospace Industries Dehradun 01/53/162/Misc/AM-17/S-8/IC	06.5.16	3 nos of NIJ.LEVEL IV Rifle Protective Ballistic Shield, Model ID#Mraps-Iv- 01	10.35	Comments sought from DRDO on 10.05.2016.
Ministry of Petroleum & Natural Gas (M&PNG)					
228.	M/s. Henkel Adhesive Tech. India Pvt. Ltd, Navi Mumbai 01/53/8/16/AM17/H-2/IC	11.04.20 16	150 MTs of Isopar E- Synthetic Isoparaфин Hydrocarbon		Comments sought from P & NG on 12.05.2016.
229.	M/s. Hyundai Motor India Ltd, Tamilnadu 01/53/8/00001/AM-17/H-1/IC	05.04.16	(1) 1520 Kgs of Euro IV Gasoline, (2) 1700 kgs of euro IV diesel, (3) 765 kgs of Euro V Gasoline and (4) 860 kgs of Euro V diesel	12.20	Approved as recommended by M/o P&NG vide OM No P-19011/24/2015- Sup. Dated 09.05.16
230.	M/s. Continental Automotive Components (India) Pvt. Ltd., Bangalore 01/53/8/00017/AM-17/C-1/IC	11.04.16	2475 Kgs Diesel, B20 – RME, CEPP- 25°C	9.41	Comments sought from P & NG on 19.04.2016.
231.	M/s. Kodarma Chemicals Pvt. Ltd, West Bengal 01/53/8/00064/AM-17/K-7/IC	11.05.16	2500 Mts of Jet kerosene Grade A-1	812.91	Comments sought from P & NG on 12.05.2016.
232.	M/s. Bosch Limited, Bangalore 01/53/8/388/AM16/B-21/IC	16.09.15	162 Litres of Testbenzin aromatenfrei VP 29064 Simatec Fuel and 240 Litres of Testbenzin T 16 (Thewalt) Fuel	2.96	Approved as recommended by M/o P&NG vide OM No P-19011/30/2015- Sup. Dated 18.05.16
Department of Telecommunications (DoT)					
233.	Herrenknecht India Pvt. Ltd., Chennai	4.9.14	1 no. of Radio Control	5.97	DoT vide letter No. P-11020/03/2012- PP dated 12.2.15 has asked the

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	01/53/162/329/AM-15/H-7/IC		Transmitter, 1 No. Of Radio Control Address Unit & 1 No. Of Radio Module		applicant to obtain frequency earmarking. No response has been received from the applicant. The committee decided that if no reply is submitted by the firm to DoT on or before 13.06.16, the case will not be considered in the next meeting.
234.	Shree Krishna Corporation, New Delhi 01/53/8/378/AM-15/S-93/IC	29.9.14	6 NOS. OF RADIO REMOTE CONTROL	0.49	DoT vide letter No. P-11020/08/2012-PP dated 5.1.15 has sought information from the applicant. No response has been received from the applicant. The committee decided that if no reply is submitted by the firm to DoT on or before 13.06.16, the case will not be considered in the next meeting.
235.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.14	2 nos. of Radio Remote Control Apparatus	0.80	DoT vide letter No. P-11015404/2013-PP dated 5.1.15 has sought information from the applicant. No response has been received from the applicant. The committee decided that if no reply is submitted by the firm to DoT on or before 13.06.16, the case will not be considered in the next meeting.
236.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.14	01 Pc. Of Transmitter + Receiver 2693517 Machine No. 1143.13/32402 0	1.31	DoT vide letter No. P-11/14/4/2013-PP dated 27.1.15 has asked the applicant to obtain frequency earmarking. No response has been received from the applicant. The committee decided that if no reply is submitted by the firm to DoT on or before 13.06.16, the case will not be considered in the next meeting.
237.	Adani Ports & Special Economic Zone Ltd., Ahmedabad 01/53/8/491/AM-15/A-55/IC	2.12.14	1 No. of Radio Remote Control With Accessories	2.63	DoT vide letter No. P-11014/04/2013-PP dated 27.2.15 has asked the applicant to obtain import license from RLO, WPC. No response has been received from the applicant. The committee decided that if no reply is submitted by the firm to DoT on or before 13.06.16, the case will not be considered in the next meeting.
238.	India Metrological Deptt., M/o Earth Science, New Delhi 01/53/8/551/AM-15/I-34	7.1.15	300 nos. (60 nos. each for next five years) Ozone Sounding Instruments	308.78	DoT vide letter No. P-11020/07/2011-PP dated 20.2.15 has asked the applicant to obtain wireless operating license. No response has been received from the applicant. The committee decided that if no reply is submitted by the firm to DoT on or

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					before 13.06.16, the case will not be considered in the next meeting.
239.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/590/AM-15/E-33/IC	30.1.15	One MDC 2040 (X band 4KW) Radar with complete accessories	1.89	DoT vide letter No. P-11020/07/2012-PP dated 27.3.15 has asked the applicant to obtain import license from RLO, WPC. No response has been received from the applicant. The committee decided that if no reply is submitted by the firm to DoT on or before 13.06.16, the case will not be considered in the next meeting.
240.	Tejas Networks Ltd., Bengaluru 01/53/171/22/AM-16/T-9/IC	15.6.15	1191 nos. of Used electrical electronics assemblies.	264.92	DoT vide letter dated 22.04.16 has informed that information has been sought from the applicant vide letter No. 11020/05/2015-PP dated 08.10.15. No response has been received from the applicant. The committee decided that if no reply is submitted by the firm to DoT on or before 13.06.16, the case will not be considered in the next meeting.
241.	Tejas Networks Ltd., Bengaluru 01/53/8/173/AM-16/T-10/IC	17.6.15	4098 nos. of Used electrical electronics assemblies.	578.70	Vide letter dated 22.04.16 has informed that information has been sought from the applicant vide letter No. 11020/05/2015-PP dated 08.10.15. No response has been received from the applicant. The committee decided that if no reply is submitted by the firm to DoT on or before 13.06.16, the case will not be considered in the next meeting.
242.	Maruti Suzuki India Ltd., Gurgaon 01/53/162/565/AM-16/M-46/IC	27.8.15	11000 nos. of Base Assy. Auto Brake.	7,63.81	DoT vide letter No. R-11020/06/2015-PP dated 5.10.15 has asked the applicant to obtain import license from RLO, WPC. The deficiency has been communicated to the applicant vide letter dated 30.10.15. No response has been received from the applicant. The committee decided that if no reply is submitted by the firm to DoT on or before 13.06.16, the case will not be considered in the next meeting.
243.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 22.04.16 has informed that information from the firm is awaited.
244.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/653/AM-15/E-39/IC	3.3.15	4 NOS. OF RADARS WITH	3.45	DoT vide OM No. SY-21018/1/2014-SBR dated 30.6.15 has sought information from the applicant. No

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			COMPLETE ACCESSORIES		response has been received from the applicant. The committee decided that if no reply is submitted by the firm to DoT on or before 13.06.16, the case will not be considered in the next meeting.
245.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	01 no. of Radar with complete accessories.	2.27	Comments sought from M/o Shipping on 26.5.15.
246.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	02 nos. JMA-5312-6 Black Box Radar with accessories.	16.42	Comments sought from DoT on 14.12.15.
247.	Elcome Integrated Systems Pvt. Ltd, Mumbai 01/53/8/630/AM16/E-23/IC	15.02.16	MDC-2040 with accessories	3.24	DoT vide letter No. R-11020/06/2015-PP dated 22.03.16 has informed that Wireless Operating License is required for operation of the equipment along with import license from WPC Wing of Ministry of Communication & IT.
248.	Idiada Automotive Technology India P Ltd., New Delhi 01/53/8/636/AM16/I-49/IC	19.02.16	1 Unit of Navigation systems-RT2002	30.00	DoT vide letter No. R-11020/06/2015-PP dated 02.05.16 has informed that the item of import is a Differential Global Positioning System (DGPS), which as per policy condition under ITC(HS) Code-85269190 is free for import .
249.	Elektronik Lab, Mumbai 01/53/8/628/AM16/E-21/IC	14.02.16	20 nos of Search and Resure transponder (SART) Model: S.701	4.50	DoT vide letter No. R-11020/06/2015-PP dated 22.03.2016 has informed that the equipments operates in licensed frequency bands. Therefore, the licenses to operate and import are required to be obtained from WPC Wing.
250.	Elektronik Lab, Mumbai 01/53/8/628/AM16/E-22/IC	14.02.16	30 NOS OF Emergency Positioning Indicating Radio Beacon (EPIRB) Model: MT 403 FF	7.05	DoT vide letter No. R-11020/06/2015-PP dated 22.03.2016 has informed that the equipments operates in licensed frequency bands. Therefore, the licenses to operate and import are required to be obtained from WPC Wing.
251.	M/s. Transas Marine Ltd, Mumbai 01/53/162/Misc/AM-17/T-1/IC	22.04.16	04 Nos of Radar (RF-Module)(GEM Electronica)04 Antenna (GEM	23.22	Comments sought from D/o Telecommunication on 19.04.2016.

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			Elettronica) (Model-AU11-09N)		
252.	M/s. Navicom Technology International Pvt. Ltd, navi Mumbai 01/53/8/44/AM-17/N-2/IC	27.04.16	03 Nos of Radar	45.42	Comments sought from D/o Telecommunication on 09.04.2016,
Ministry of Shipping					
253.	M/s. Marine Marketing Services, Mumbai 01/53/162/1085/AM-16/M-75/IC	03.03.16	30 Nos. of Sight Mark Ghost Hunter 2x24 Binoculars	2.52	Comments sought from Ministry of Shipping on 15.03.16
Directorate General of Civil Aviation (DGCA)					
254.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/627/AM16/G-28/IC	27.01.16	1 nos of Gyroplane	236.00	Comments sought from DGCA on 01.03.16.
255.	M/s. Madurai Trans Carrier Ltd, Chennai 01/53/162/Misc/AM17/M-6/IC	06.05.16	1 no. of Emb 505 Phenom 300 Aircraft (New)	6200.00	Approved as recommended by DGCA vide letter No. 5-2481/2016 (01-2) dated 03.5.16.
RA Chennai may issue the import authorisation to the applicant for import of 01 no. of Embraer 505 Phenom 300, MSN:50500364 aircraft from USA for a CIF value of Rs. 62,00,00,000/- (US\$ 89,50,000) for private use subject to usual conditions of import authorisation.					
Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
256.	M/s. T.A.Impex, J&k Cloth 01/53/162/Misc./AM-16/T-40/IC	02.3.16	6,00,000 Kgs of Old & Used Worn Cloth	204.06	Comments sought from MoT on 15.03.2016.
257.	M/s. Vikas Cot Fibre Pvt Ltd., Indore 01/53/162/Misc./AM-17/V-4/IC	26.4.16	5,00,000 PCS used Jute Bags	95.67	Rejected in view of comments dated 20.08.2015 of MoT.
258.	M/s. Swati Enterprises, Delhi 01/53/8/00027./AM-17/S-3/IC	29.4.16	1200 Tons of Used Sisal Bags	245.24	Comments sought from MoT on 03.05.2016
Petroleum & Explosives Safety Organization (PESO)					
259.	CDET Explosive Industries, Pvt. Ltd., Nagpur 01/53/162/597/AM-16/C-28/IC	15.9.15	3500 Kgs of HMX	230.16	Approved as recommended by PESO vide letter No. E-25(38)127/2012 dated 26.1.15.
RA Nagpur may issue the import authorisation to the applicant for import of 3500 Kgs of HMX from GCA for a CIF value of Rs. 2,30,16,160/- (Euro 296600) subject to actual user condition besides other usual conditions of import authorisation.					
260.	M/s. Bharat Electronics Ltd, Pune 01/53/162/1134/AM-16/B-36/IC	23.03.16	150000 nos. of S & A Module (PD Fuze), 120000 nos. of S & A Module (Time Fuze) and 50800	8765.40	Approved as recommended by PESO vide Letter No. E-25(38)116/2010 dated 2.05.16.

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			nos. of S & A Module (Prox Fuze)		
RA Pune may issue the import authorisation to the applicant for import of 150000 nos. of S & A Module (PD Fuze), 120000 nos. of S & A Module (Time Fuze) and 50800 nos. of S & A Module (Prox Fuze) from Israel for a CIF value of Rs. 87,65,40,948/- (US\$ 1,27,03,492) subject to the conditions mentioned in PESO Letter No. E-25(38)116/2010 dated 2.05.16 besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Pune.					
261.	M/s. Focus Energy Ltd, New Delhi. 01/53/8/00002/AM-17/F-1/IC	05.04.16	(1). 20 EA of power charge, 3.625 compact, 0- 400F DEG part no. Jec- 0212-044, (2). 20 EA of Ignitor Assy- Power charge part no. Det- 5306074. (3). 2000 Fireline 17/80 HMX Ls XHV 1.4S Airpack 500/CS, (4) 2 EA of Tubing Cutter Assy, 2.062 in, HMX and (5) 2 EA Det Assy-TBG Cutter W/Leads HNS part no. Det- 3050-099L s	15.03	PESO vide letter No. E-25(38)81/2009 dated 04.05.16 has sought information from the firm.
262.	M/s. Baker Hughes Singapore PTE, Navi Mumbai 01/53/8/00021/AM-17/B-1/IC	11.4.16	848 Explosives	1220.15	Approved as recommended by PESO vide letter No. E-25(38)114/2016 dated 05.05.16.
RA Mumbai may issue the import authorisation to the applicant for import of explosives as per quantity and description mentioned in Annexure -B from USA for a CIF value of Rs. 12,20,154.31/- (US\$ 18,089.76) for carrying out oil exploration and perforation of oil well subject to other usual conditions of import authorisation.					
263.	M/s. Indian Explosives Pvt. Ltd, Kolkata 01/53/8/00033/AM-17/1-3/IC	29.4.16	640000 Pcs. of Explosives	323.54	Comments sought from PESO on 09.05.2016.
D/o Pharmaceuticals					
264.	M/s. Farmson Pharmaceuticals Gujrat Pvt. Ltd, Vadodara. 01/53/162/1142/AM-16/F-17/IC	28.03.16	1.5 Kgs of Acetic Anhydride	0.10	Approved as recommended by Department of Pharma vide OM No. 36012/3/2016-PI-Norms.

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RA Vadodara may issue the import authorisation to the applicant for import of 1.5 Kgs of Acetic Anhydride from Singapore for a CIF value of Rs. 10,000/- subject to actual user condition besides other usual conditions of import authorisation.

Miscellaneous

265.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S-63/IC	15.9.14	5 NOS. OF Air Guns, 30 Nos. Of Air Pistols, 75,000 Nos. Of Air Pellets & 300 Pcs Of Co ₂ Capsules		Comments awaited from Min. of Youth Affairs & Sports since 15.09.2014
266.	Rubamin Ltd., Vadodara 01/53/162/Misc/AM15/R-58/IC	20.2.15	1000 MTs of Zinc Ash	468.75	Min. of Mines vide OM dated 17.02.16 has sought information from the applicant.
267.	Roby Impex, Shirakole 01/53/8/316/AM-16/R-35/IC	10.8.15	1000 MTs Canary Seeds.	63.00	Comments sought from Dept. of Agriculture & Cooperation on 20.8.15
268.	Amway India Enterprises Pvt. Ltd., Gurgaon 01/53/8/279/AM-16/A-35/IC	23.7.15	60,800 KG OF SALMON OIL BLEND	530.49	Comments sought from Min. of Health & FW (FSSAI) on 15.10.15
269.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I- 43/IC	14.1.16	5000 nos. of Blank Cheques.	3.16	Comments sought from D/o Currency Management on 2.2.16.
270.	M/s. Madras Fertilizers Ltd, Chennai 01/53/8/637/AM-16/M-70/IC	11.01.16	100,000 Mt of urea.	2000.00	Comments sought from Department of Fertilizers on 07.03.16.
271.	M/s. Axiom Research Labs Pvt. Ltd, Delhi 01/53/00025/AM-17/A-2/IC	25.4.16	882 nos of Developing Lander and Rover	9576.11	Comments sought from ISRO on 29.04.2016
272.	M/s. Traser World, Ahmedabad 01/53/162/MISC/AM-17/T-4/IC	25.04.16	10000 nos of Silver coins/medals/ tokens	50.00	Approved as recommended by Archaeological Survey of India vide letter No. 13-15/2015-Ant. Dated 19.05.16.

RA Ahmedabad may issue the import authorisation to the applicant for import of 10,000 nos. of Silver coins/medals/tokens from GCA for a CIF value of Rs. 50,00,000/- (US\$ 78,000) subject to actual user condition besides other usual conditions of import authorisation.

Import of Gold & Silver Dore

273	Diamond Forever International, Mumbai 01/53/171/19/AM-17/D-2/IC	27.4.16	10 MT OF GOLD DORE	270830. 24	The applicant has been granted import authorizations in the past. The applicant has submitted copy of EM Part II dated 21.01.2013 and amendment thereof dated 07.07.14 from DIC Udham Singh Nagar showing manufacturing capacity of 100 MT per annum of Gold, Silver, Platinum coin, medallion, but the DIC is not legible pollution certificate dated
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					14.09.2015 from Uttarakhand Pollution Control Board & Chartered Engineer certificate dated 07.03.2014 regarding installation of machinery. The firm has indicated details of import made against previous authorization in the ANF (showing a balance of 5.8 MT against permitted quantity of 10 MT. The committee decided to approve for import of 5 MTs of Gold Dore Bar.
274	Lalithaa Jewellery Mart (P) Ltd, Chennai 01/53/162/Misc/AM-17/L-1/IC	03.5.16	18 MT OF GOLD DORE	432000.00	The applicant has applied for the first time. The applicant has submitted Acknowledgement Part II of DIC certificate dated 30.12.2015 showing manufacturing capacity of 10 MT per annum from DIC Kanchipuram, Tamil Nadu. The firm has not submitted the pollution certificate and CE certificate. The committee decided to defer the case for want of Pollution Certificate and Chartered Engineer Certificate from the applicant.
275	U.S. Gold Refinery, Faridabad 01/53/8/88/AM-17/U-1/IC	16.5.16	2 MT OF GOLD DORE	54400.00	The applicant has applied for the first time. The applicant has submitted copy of Consent to Operate dated 13.05.2016 from Haryana State Pollution Control Board, Copy of Udyog Aadhar Memorandum form MSME and CE Certificate dated 11.05.2016 regarding installation of machinery with annual capacity of refining of 6 MT per annum of Gold bar. The committee decided to verify the refinery of the applicant by concerned RA.
276	R.G. Refineries Pvt. Ltd, Delhi 01/53/8/87/AM-17/R-5/IC	13.5.16	2 MT OF GOLD DORE	53000.00	The applicant has applied for the first time. The applicant has submitted copy of Consent to Operate dated 21.04.2016 from Uttarakhand Environment Protect and Pollution Control Board, Copy of Udyog Aadhar Memorandum form MSME for manufacturing of gold/silver jewellery and other precious metals and CE Certificate dated 11.05.2016 regarding installation of machinery with annual capacity of refining of 50 MT per annum of Gold bar. The committee decided to verify the refinery of the applicant by

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277	Kundan Care Products Ltd, Delhi 01/53/8/81/AM-17/K-7/IC	13.5.16	50 MT OF GOLD DORE	136448 8.00	concerned RA. The applicant has been granted import authorizations in the past. The applicant has submitted copy of Consent to Operate dated 03.12.2015 from Uttarakhand Environment Protection and Pollution Control Board & Acknowledgment Part II of DIC Certificate dated 23.10.2013 from Roorkee, Uttarakhand. The firm has given utilization details of 4.44 MTs against earlier license dated 18.01.16 issued for 10 MTs. The committee decided to verify the refinery of the applicant by concerned RA.
278	MMTC-PAMP India Pvt. Ltd, Mewat, Haryana Delhi 01/53/8/82/AM-17/M-7/IC	13.5.16	200 MT OF SILVER DORE	100650 0.00	The applicant has been granted import authorizations in the past. The applicant has submitted the utilization details of previous authorizations but not submitted the documentary proof. The committee decided to approve for import of 200 MTs of Silver Dore Bar.
279	Altin Metals LLP, New Delhi 01/53/8/111/AM-17/A-11/IC	17.5.16	2 MT OF GOLD DORE	48804.2 5	The applicant has applied for the first time. The applicant has submitted copy of application for Consent to Operate to Uttarakhand Environment Protection and Pollution Control Board, Copy of Udyog Aadhar Memorandum form MSME for manufacturing of gold/silver jewellery and other precious metals CE Certificate dated 24.04.2016 regarding installation of machinery with annual capacity of refining of 30 MT per annum of Gold bar. The committee decided to verify the refinery of the applicant by concerned RA.
Any other issue with the permission of the Chair					
280.	M/s. International Environment Consulting, New Delhi 01/53/162/Misc/AM-17/I-5/IC	06.05.16	1.85 MBq of Cf-252 Fission Neutron Source	4.80	Approved as recommended by AERB vide Ref. No. AERB/RSD/SS-NOC/ER-234/2016/1166 dated 14.03.16 (Subject to confirmation from AERB).

5. The next meeting of the EFC No. 3/AM 17 will be held on 16.06.2016 at 11.00 AM.

6. The meeting ended with a vote of thanks to the Chair.

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